

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1407

ANSWERED ON:03.08.2010

COASTAL SECURITY

Gorakhnath Shri ;Maadam Shri Vikrambhai Arjanbhai;Mahendrasinh Shri Chauhan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether in view of perceptible threat in the coastal areas, the second phase of the Coastal Security Scheme has been finalised;
- (b) if so, the details thereof alongwith the number of coastal police stations and motor boats sanctioned and operational and funds allocated thereon, State-wise; and
- (c) the steps taken by the Government for coastal security of the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO.1407 FOR 3.08.2010

(a) & (b): Yes. The exercise has been completed to finalise the Coastal Security Scheme (Phase-II) in consultation with Coast Guard and concerned coastal States and Union Territories. After obtaining final approval of the competent authority, the implementation of the Scheme will be carried out.

(c): With a view to strengthen coastal security of the country, many important decisions/initiatives have been taken so far are as follows:

The Indian Navy has been designated as the authority responsible for overall maritime security which includes coastal security and offshore security. The Indian Coast Guard is additionally designated as the authority responsible for coastal security in territorial waters including areas to be patrolled by Coastal Police. The Director General Coast Guard has been designated as Commander Coastal Command responsible for overall coordination between Central and State agencies in all matters relating to coastal Security. The Indian Coast Guard is taking many other steps for strengthening their infrastructure.

Registration of all types of vessels, i.e. fishing as well as non-fishing vessels.

Fitting/provision of navigational and communication equipments on all type of vessels.

Issuance of Bio-metric ID cards to all the fishermen.

Issuance of Multi-purpose National Identity Cards (MNICs) to all the population in the coastal villages including fishermen.

The 'National Committee on Strengthening Maritime and Coastal Security against threats from the sea' has been formed. Periodic meetings for regular monitoring are being undertaken by the Committee.